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Title: Need to allocate more kerosene to Tamil Nadu.

SHRI P. KUMAR (TIRUCHIRAPPALLI): Hon. Chairperson, I wish to bring to the notice of the Government the need to allocate 65,140 kiloLitres of kerosene per month to Tamil Nadu for distribution under Public Distribution System. Until March, 2010, 59,780 kiloLitres of kerosene per month was being allocated to Tamil Nadu, against the entitlement of 65,140 kilolitres of kerosene. Instead of allocating the full entitlement of kerosene required for public distribution, the previous UPA Government kept on reducing it under the wrong guidance of their UPA partner, DMK.

Now, Tamil Nadu gets only 29,060 kiloLitres of kerosene per month. Hon. Chief Minister of Tamil Nadu, Puratchi Thalaivi Amma had submitted a memorandum to the hon. Prime Minister on 3<sup>rd</sup> June, 2014, seeking restoration of the level of kerosene allotment to Tamil Nadu to the original 65,140 kiloLitres per month. Also, hon. Amma wrote a letter to the hon. Prime Minister in this regard on 11<sup>th</sup> July, 2014.

It was also impressed upon the Centre that the reduction of kerosene allocation of 29,060 kiloLitres was the biggest cut imposed on any of the States by the previous UPA Government.

However, the Ministry of Petroleum and Natural Gas in its latest order dated July 1, 2014, has allocated only 29,060 kiloLitres of kerosene per month to Tamil Nadu, which is the same as the allocation for the preceding quarter.

In Tamil Nadu, kerosene is predominantly used for cooking by the downtrodden sections of the society. People living in the hilly region, in the western part of the State, need more kerosene for various purposes like cooking, illuminating etc.

In view of these facts, I appeal to the Government to undo the injustice and allocate 65,140 kilolitres of kerosene per month to Tamil Nadu immediately as per hon. Chief Minister, Amma's request.